

(c) Steps have been taken to strengthen the Land Protection Branch of the Delhi Development Authority. Field Departments DDA have been made responsible for the land placed under the charge. Besides, security Guards/Supervisors have also been posted to keep watch on DDAs land. N.D.M.C. takes action for demolition of jhuggies as and when new jhuggis are constructed within their jurisdiction. Encroachments on rads and pavements are removed from time to time by MCD with the assistance of Delhi Police. Steps to amend the Delhi Development Act and the Punjab Municipalities Act are also in progress, in order to later future encroachments.

[English]

Demand of Kashmiri Hindus

377. SHRISHRAVANKUMAR PATEL:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Kashmiri Hindus are demanding Union Territory status for their 'homeland' in the area northeast of the Jhelum river in Kashmir Valley as reported in the Pioneer dated June 11, 1992; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) The Government has seen the press report in question.

(b) The Government does not favour division of the State of Jammu and Kashmir.

Aid to Kerala by Overseas Development Administration, Britain

378. SHRI V.S. VIJAYARAGHAVAN:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Overseas Development Administration, Britain has agreed to provide aid to the Government of Kerala for slum improvement schemes; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). No. Sir. However, a project proposal was received sometime in March '91 from the State Government of Kerala for upgradation of 152 slums with 32240 households involving a population of 2.20 lakhs in Cochin with the assistance of ODA (Overseas Development Administration). The three major components which effectively improve the life of the urban poor are: (a) physical infrastructure (b) health care activities (c) community development programme which includes skill upgradation and infrastructural development. The estimated cost of the project is Rs. 30 crores. The project has been posed to DDA for seeking financial assistance. The Government of U.K. has not so far taken a decision.

Development of Gandhar Project

379. DR. AMRIT LAL KALIDAR PATEL:
Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of original and present plans for the development of Gandhar projects;

(b) the details of gas based projects sanctioned based on gas available from Gandhar; and

(c) their present status?

THE MINISTER OF PETROLEUM AND

NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) Under Gandhar Field Development Phase-I, 26 development wells have been drilled and flow/collector lines completed. Under Phase- II sanctioned in May 1992, it is planned to drill 203 development wells and to build the required oil/gas handling facilities. This phase is likely to be completed by April 1996.

(b) and (c). Gas based projects to be set up, inter-alia, include an additional LPG plant, two power plants at Gandhar, Gujarat Electricity Board's power plant at Uttar and IPCL's Petrochemicals Complex at Gandhar. These projects are expected to come up during the current Plan period.

[*Translation*]

Development of Tribal Areas

380. SHRI MRUTYUNJAYA NAYAK: Will the Minister of WELFARE be pleased to state:

(a) whether the World Bank has proposed financial assistance for the development of tribal areas of the country; and

(b) if so, the details thereof along with the locations of such tribal areas?

THE MINISTER OF WELFARE (SHRI

SITARAM KESRI): (a) No, Sir.

(b) Does not arise.

[*English*]

Retail Outlets and LPG Agencies

381. SHRIMATI VASUNDHARA RAJE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of retail outlets including SKD/LDO dealership and LPG distributorship commissioned by Bharat Petroleum Corporation Limited during each of the last three years:

(b) the States/Union Territories where these outlets commissioned; and

(c) the proposals of Bharat Petroleum Corporation Limited in that regard for 1992-93 and also for Eighth Five Year Plan?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) and (b). The information is given in the attached statement.

(c) Proposals for opening of petrol/diesel retail outlets, SKO/LDO dealerships and LPG distributorships are worked out on Industry basis and not on company wise basis.